## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/101/2018

NAME OF THE PETITIONER(S)

: LAND MARVEL CONSTRUCTION PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

M, RA THINACUMAR

2. R. Carathbasu

M. Ratu:

## **ORDER**

PCS representing the petitioner present. Representative of ROC present and prayed for time to file report. Put up on 16.02.2018.

\_sel-(S VIJAYARAGHAVAN) Member(Technical)

-sel -(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc